

Date of Order	Orders
---------------	--------

18-12-91

None present for the applicant

Mr. G. P. Soral, Counsel for the respondents.

on the request made by

Mr. Soral, Case may be listed for hearing on 27th March, 1992.

Review of affidavit  
rest filed by  
P. V. Golla

Gopal Krishna  
Member (Judl.)

Muralidhar  
(B. B. Mahajan)  
Member (Adm.)

27.3.92

None present for the parties

T.A is dismissed in default for non-prosecution on the part of the applicant.

Gopal Krishna  
Member (Judl.)

(Koushal Kumar)  
Vice-Chairman

Reviewed  
copy of order  
dt. 27/3/92  
04/4/92

Copy sent to the R.I. vide order  
952 dated 5/5/92

5-5-92